

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 210
IA No. 587/JPR/2022
CP No. (IB)- 69/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

JFC Finance (India) Ltd.

.... Financial Creditor/Applicant

Versus

Ajit Solar Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Krishnaveer Singh, Adv.

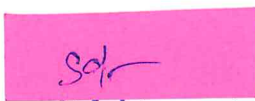
ORDER

IA No. 587/JPR/2022

Heard Mr. Krishnaveer Singh, Adv. appearing on behalf of the RP. This is an application under Section 33 of the IBC, 2016 filed by the RP seeking initiation of liquidation of the Corporate Debtor. List the IA on 27.08.2024.

List the matter on 27.08.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

July 16, 2024